

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.08.2021

ORDER NO. 115 of 2021


Hon'ble President is pleased to order the sitting commencing from **06.09.2021** to **31.12.2021** for CESTAT, Mumbai as follows:

CORAM	PERIOD	WORKS ASSIGNED
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 06.09.2021 to 31.12.2021	Excise Division Bench Matters.
Sh. C. J. Mathew, Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 06.09.2021 to 31.12.2021	Customs Tax Division Bench Matters
Sh. Sanjiv Srivastava, Hon'ble Member (Technical) and Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From 06.09.2021 to 31.12.2021	Service Tax Division Bench Matters.

Note:

1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. In the event of leave/tour of any Member in a Division Bench, the matter will be taken up by the other Division Bench presided by the senior most Member and the other Member in the Division Bench will hear Single Member cases.
3. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member of Mumbai.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar